

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 341/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> September 2017, 10.30 A.M

Name of the Company	Aryan Mining & Trading Corporation Ltd -Vs- Ganesh Sponge Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1> Anuj Singh  
Ritoban Sarkar  
Vrinda Chakraborty  
operational  
Creditor  
Anuj Singh
- 2> Rajarshi Dutta  
IRP  
Rajarshi
- 3> D.N. Sharma, Adv.  
Ratnesh Rai, Adv.  
Anunoy Bose, Adv.  
Srinjoy Bhattacharya, Adv.  
For the  
Corporate  
Debtor  
13/9/17

ORDER

Ld. IRP as well as Ld. Counsel for the petitioners and the respondents are present.

List the matter on 09/10/2017.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)